IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE VIVEK AGARWAL ON THE 18th OF MARCH, 2024

MISC. PETITION No. 6266 of 2018

BETWEEN:-

SOURABH SHARMA S/O SHRI VIPIN SHARMA, AGED ABOUT 33 YEARS, OCCUPATION: UNEMPLOYED VIJAY NAGAR INDORE (MADHYA PRADESH)

....PETITIONER

(BY SHRI SATYENDR PRASAD DUBEY - ADVOCATE)

AND

SMT. PRITI @ SHREYA W/O SOURABH SHARMA D/O SHRI KESHAV PRASAD SHARMA, AGED ABOUT 31 YEARS, INDRAPRASTH COLONY KHURAI TEHSIL KHURAI (MADHYA PRADESH)

		TW W/			RESPONDENT	S
This p	petition com	ing on for adn	nission this	s day,	the court passed th	ie
following:						

ORDER

Learned counsel for petitioner prays for withdrawal of this Misc. Petition.

Accordingly, this Misc. Petition is dismissed as withdrawn.

(VIVEK AGARWAL) JUDGE